

ruary, 1989, 31 properties were acquired in Delhi for an apparent consideration of Rs. 10,10,33,820. Out of these, 21 properties have been sold in public auction for Rs. 7,86,94,000 as against the disclosed consideration of Rs. 5,48,06,495.

(b) It is reported by the CBI that during the years 1987, 1988, 1989 (upto 15.3.89) searches were conducted by them at the residential/office premises of 27 government officials posted in Delhi in connection with investigation of 27 cases registered against them. No police officer posted in Delhi was involved in the above cases.

(c) Instances regarding benami transaction of properties may come to notice during the course of assessment proceedings, surveys, searches or proceedings u/s 281A of the Income-tax, 1961. Appropriate action under direct tax laws is taken in such cases.

[English]

Standard of Catering Service

4245. DR. PHULRENU GUHA: Will the Minister of RAILWAYS be pleased to state:

(a) the number of complaints received regarding poor service and inferior quality of food, tea and coffee during last six months; and

(b) the details of action taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b). Information is being collected and will be laid on the Table of the Sabha.

Electrification of Jalarpettai-Erode Railway Line

4246. SHRI T. BASHEER: Will the Minister of RAILWAYS be pleased to state:

(a) the funds allotted for the electrification of Jalarpettai-Erode section during the last three years, year-wise;

(b) the amount spent on this project so far, year-wise; and

(c) the time by which the electrification work of the project is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b).

(Amount in crores of Rs.)

Year	Funds allotted	Amount Spent
1967-68 (Year of approval)	3.37	2.60
1988-89	5.00	5.03 Upto Feb.'89
1989-90	14.00 (Proposed)	

(c) During 8th plan.

Enquiry Report on Derailment of Brindavan Express

4247. SHRI A. JAYAMOHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Commissioner for railways safety Secunderabad has submitted his report on enquiry into the derailment of Brindavan Express on 7 October, 1988 at Bangalore Cantonment;

(b) if so, the main findings thereof; and